

**Britishers Role in Assam**

62. Shri R. Barua:  
Shri P. C. Borooah:  
Shri T. Subramanyam:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Assam Government has invited Government's attention to the disruptive and perturbing anti-Indian incidents in which some British Nationals living in Assam are found to be involved; and

(b) if so, Government's reaction thereto?

The Minister of State in the Ministry of Home Affairs and the Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) A communication has been received from Assam Government giving details of activities of some British nationals working in Tea Estates in Assam.

(b) The matter is under consideration.

**Air raid Sirens in Delhi**

64. Shri D. D. Puri: Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that air-raid sirens were not being heard all over Delhi; and

(b) if so, the steps taken to improve the warning system for future?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) The following steps have been taken to improve the warning system in Delhi:—

(i) More sirens are being installed;

(ii) The existing sirens with factories/industries have been worked into the main sirens system in Delhi.

**Black-out in Punjab**

65. Shri D. D. Puri: Will the Minister of Home Affairs be pleased to state:

(a) whether even after the cease-fire, black-out in Punjab was continued on the advice of the Union Government;

(b) if so, the reasons therefor; and

(c) whether Government are aware that this caused considerable loss in industrial production in the State?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). It was considered necessary to continue black-out in certain towns in Punjab as a precautionary measure.

(c) The State Governments had been advised to regulate the black-out in such a way that industrial production was not affected.

**देवनागरी लिपि**

66. डा० महेश्वर प्रसाद : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार ने अगस्त 1957 में हुये शिक्षा मंत्रियों के सम्मेलन में की गई सिफारिशों के आधार पर देवनागरी लिपि में कुछ संशोधन किये हैं ;

(ख) यदि हाँ तो क्या यह सभी सच है कि उन राज्य सरकारों को जहाँ हिन्दी का प्रयोग किया जाता है सभी सरकारी कार्यों के लिये इस संशोधित लिपि को प्रयोग करने के लिये कहा गया था ; और

(ग) यदि हाँ तो इस संबंध में राज्य सरकारों की प्रतिक्रिया क्या ?

शिक्षा मंत्रालय में उपमंत्री (श्री मन्त बक्षन) : (क) जी हाँ ।

(ख) जी हाँ ।

(ग) अभी तक किसी भी राज्य सरकार ने टीका नहीं की ।

#### Expenditure on Civil Defence in Delhi

67. **Shrimati Savitri Nigam:** Will the Minister of Home Affairs be pleased to state the amount of expenditure incurred on the Civil Defence activities in the capital this year so far?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): A sum of Rs. 10,42,028 has actually been spent and liabilities of the order of Rs. 5,90,000 have been incurred.

#### Pay Scales of Teachers

68. **Shri D. C. Sharma:** Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 86 on the 18th August, 1965 and state:

(a) the further steps taken in raising the scales of pay of teachers at different levels throughout the country and making them uniform in consultation with the State Governments; and

(b) the reaction of State Governments thereto?

The Minister of Education (Shri M. C. Chagla): (a) and (b). No further steps have been taken recently in this regard, as State Governments which had very low pay scales of teachers have revised them upwards and are constantly keeping the pay scales under review. Uniformity in regard to teachers' pay scales all over the country is not being attempted.

#### Official Languages Act

69. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) whether the proposal to amend the Official Languages Act to provide

for the continued use of English—on the lines of the Late Shri Nehru's assurances—has been further examined; and

(b) if so, with what results?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes Sir.

(b) The matter is still under consideration.

#### M.P. District Gazetteer in Hindi

70. **Shri Wadiwa:**

Shri Onkar Lal Berwa:

Shri Brij Raj Singh:

Shri Hukam Chand Kachhavalaya:

Dr. Chandrabhan Singh:

Shri Vidya Charan Shukla:

Shrimati Minimata:

Shri Daji:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any request has been received from the Government of Madhya Pradesh seeking concurrence of the Central Government for compilation of the Madhya Pradesh District Gazetteer in Hindi in terms of the M.P. Official Languages Act, 1957 on Government of India sharing 40 per cent of the cost of such publication; and

(b) if so, whether Government's concurrence has been communicated to the State Government?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):

(a) Yes, Sir.

(b) The matter is under consideration of the Government of India.

#### Migrants in Assam

71. **Shrimati Jyotsna Chanda:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced per-